

15-11-95

Hon'ble Mr. V.K. Seth - A.M.

Hon'ble Mr. R.K. Saxena- J.M.

None for parties.

Record shows that C.A. was filed as far back as in February 1993 but no R.A. has been filed by the applicant despite grant of several dates. It is also noticed that fresh notices were issued to the applicant on 5-5-1995. There is also no application for adjournment on behalf of the applicant.

*of
Copies prepared
by J.M.
21/11/95*

The O.A is, therefore, dismissed for default of the applicant.

K.N.

for
J.M.

u
A.M.